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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

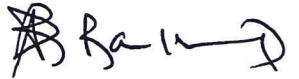
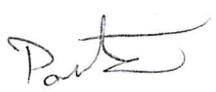
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/31/2017  
NAME OF THE PETITIONER(S) : M. MUTHUKARUPPAN  
NAME OF THE RESPONDENT(S) : MADRAS RACE CLUB  
UNDER SECTION : 97 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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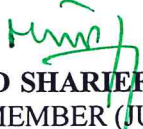
REPRESENTATION BY WHOM

1.	AR. RAMANATHAN	Counsel for Applicant	
2.	Pavitra Venkateswaran & Preethi Mohan	Respondent	

**ORDER**

Mr. AR.Ramanathan Counsel for Petitioner present. Ms. Pavitra Venkateswaran and Mr. Preethi Mohan, Counsels for Respondent present. Heard the arguments of both the parties. However, both the counsels prayed for time to submit further arguments. Put up on 12.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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